

LIBRARY

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

No. O.A. 350/00552/2016

Date of order: 24.6.2016

Present : Hon'ble Justice Shri Vishnu Chandra Gupta, Judicial Member  
Hon'ble Ms. Jaya Das Gupta, Administrative Member

JOGU MAL

VS.

UNION OF INDIA & ORS. (Eastern Railway)

For the Applicant : Mr. A. Chakraborty, Counsel

For the Respondents : Mr. L.K. Chatterjee, Counsel  
Mr. M.K. Ghara, Counsel

O R D E R (Oral)

Justice Shri Vishnu Chandra Gupta, Judicial Member:

Today Ld. Counsel for the respondents after seeking instruction informed that the applicant has been asked to submit the certified copy of FIR and Post mortem report and affidavit regarding legal heirs of the deceased informing the Bank particulars etc. to First Class Judicial Magistrate. This letter was issued on 21.7.2013 to Vimala Mal, the mother of the applicant. Thereafter after the death of mother, Smt. Vimala Mal, notice was issued to the present applicant on 14.6.2016 (copy of which has been given to the Ld. Counsel for the applicant), wherein legible attested / certified copy of the First Information Report and Final Police Report in prescribed format bearing official seal and signature of police authority and if the reports are more than a single page, then each and every page should be attested/certified and affidavit was also sought giving present status of legal heirs of the ex-employee. Therefore, it appears that the matter of payment of lump sum ex-gratia compensation is in progress. The applicant is directed to appear before the authorities as requested in the letter dated 14.6.2016 (wrongly typed as "July" instead of "June").

QW2

2. Hence in view of the above, keeping this petition is absolutely not needed. Hence, we dispose of this petition with a direction upon the respondents to settle the claim of the applicants within two months from the date of receipt of necessary documents.

3. The O.A. is accordingly disposed of at the admission stage itself. There shall be no order as to costs.

(Jaya Das Gupta)  
MEMBER(A)

(Vishnu Chandra Gupta)  
MEMBER(J)

SP